

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 218 of 2012 & IA No. 360 of 2012, 219 of 2012 and 233 of 2012 & I.A. No. 374 of 2012

Dated : 10th May, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

Appeal No. 218 of 2012

M/s Balasore Alloys Ltd. ... Appellant(s)
Versus

Odisha Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Ramji Srinivasan, Sr. Adv.
Mr. Samareshwar Mohanty Sr. Adv.
Ms. Reha Mitra
Ms. Kabita Das

Counsel for the Respondent(s): Mr. Rutwik Panda for R.1
Mr. Buddy A. Ranganadhan
Mr. Aditya Panda
Mr. Hasan Murtaza for R.3

Appeal No. 219 of 2012

M/s Balasore Alloys Ltd. ... Appellant(s)
Versus

Odisha Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Samareshwar Mahanty

Counsel for the Respondent(s): Mr. Rutwik Panda for R-1
Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza
Mr. Aditya Panda for R.3

Contd....P2

Appeal No. 233 of 2012 & IA-374 OF 2012

M/s Tata Steel Ltd.

... Appellant(s)

Versus

Odisha Electricity Regulatory Commission & Ors. ...

Respondent(s)

Counsel for the Appellant (s) :

Counsel for the Respondent(s): Mr. Rutwik Panda

ORDER

We have heard Mr. Buddy A. Ranganadhan, the learned counsel for the Respondent No.3 for some time.

Post the matter for further submissions on **21.05.2013 at 2.30 p.m..**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/pg